Central assistance on 27th December, 1985. Out of the assistance of Rs. 21.68 crores, an amount of Rs. 7.15 crores has been earmarked for Employment Generation Works in April-June, 1986. As regards the supplementary memorandum, it has been decided to depute a Central Team to Maharashtra for making an on the spot assessment of the situation. The team is likely to visit Maharashtra shortly.

[Translation]

Atomic Power Stations with 500 MW Capacity

9192. SHRI TEJA SINGH DARDI: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have under consideration a scheme to set up one more atomic power station with 500 MW power generation capacity in the country;
 - (b) if so, the details of this scheme;
- (c) whether place has been selected for setting up this project; and
- (d) if so, the name of this place and the reasons for selecting this place?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): (a) The proposal to set up 500 MWe atomic power stations is under consideration of Government.

- (b) The 15 year Nuclear Power Profile 1985-2000 prepared by the Department of Atomic Energy envisages setting up of 12 units of 235 MWe and 10 units of 500 MWe capacity pressurised heavy water reactors.
- (c) and (d). The Site Selection Committee set-up by the Department of Atomic Energy for selection of sites for location of future atomic power stations in various parts of the country, have submitted its report. The report is under consideration of Government.

[English]

Evaluation Report on IRDP

9193. SHRIMATI N.P. JHANSI LAKSHMI: Will the Minister of PLANNING be pleased to state the measures initiated to tackle the problems pointed by the Programme Evaluation Organisation (PEO) of the Planning Commission in the evaluation report on the IRDP regarding the high percentage of overdues which varied from 50 per cent to 60 per cent and in few districts as high as 70 per cent?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA): The findings of the Programme Evaluation Organisation (PEO) study on the Integrated Rural Development Programme (IRDP) have been brought to the notice of the various State Governments for remedial action.

Computers from U.S.A.

9194. SHRI K.V. SHANKARAGOWDA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that India has formally placed an order on Control Data Corporation of United States for the supply of super computer;
- (b) if so, whether it is a fact that United States Government has worked out a safe guard regime which India has not yet accepted;
- (c) if so, what are the safe guard regime which India has not accepted; and
- (d) by what time final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): (a) No Sir, India has not placed any order on Control Data Corporation of USA for the supply of Super Computers.

(b) to (d). Do not arise.